

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 4390
ANSWERED ON 28/03/2023

EXPENDITURE UNDER RASHTRIYA GRAM SWARAJ ABHIYAN

4390. SHRI DIBYENDU ADHIKARI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether it is a fact that budget expenditure to grants-in-aid to State Governments for 2021-22 was Rs. 573.17 crore as compared to Rs. 546.68 crore in 2022-23;
- (b) if so, the total funds granted to the States during the last three years, State-wise; and
- (c) the details of expenditure towards Rashtriya Gram Swaraj Abhiyan since the year 2019, State-wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) The Ministry implemented the Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) during 2018-19 to 2021-22 and revamped RGSA scheme approved for implementation from 2022-23 to 2025-26. Under the Schemes, the funding pattern for State components is in the ratio of 60:40 among Centre and State, except NE, Hilly States and UT of Jammu & Kashmir where Central and State Share is in the ration of 90:10. For the Union Territories, Central Share is 100%. During the F.Y. 2021-22, an amount of Rs. 614.25 crore and 2022-23, an amount of Rs. 672.97 crore (as on 24 March, 2023) is released as Central Share to States/UTs.

(b) & (c) Details of Central Share released since 2019-20 to 2022-23 under the schemes and unspent balance available with the States/UTs which includes State share also is given at **annexure.**

Annexure

Annex refer to in reply to Part (b) &(c) of the Lok Sabha Unstarred Question No. 4390 answered on 28/03/2023

Details of Central Share released since 2019-20 to 2022-23 under the schemes and unspent balance available with the States/UTs

Sl. No	State/ UT	2019-20	2020-21	2021-22	2022-23 (as on 24.03.2023)	Unspent balance
1	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	0.79
2	Andhra Pradesh	0.00	22.34	38.54	0.00	61.74
3	Arunachal Pradesh	39.59	0.00	30.07	108.69	17.82
4	Assam	23.22	26.12	44.04	55.29	7.85
5	Bihar	0.00	0.00	63.77	33.37	35.22
6	Chhattisgarh	0.00	4.04	7.93	0.00	16.98
7	Dadra& Nagar Haveli and Daman & Diu	0.00	0.00	0.00	1.14	2.87
8	Goa	0.00	0.00	0.59	0.00	0.006
9	Gujarat	0.00	0.00	0.00	0.00	25.84
10	Haryana	0.00	9.89	0.00	0.00	15.81
11	Himachal Pradesh	10.00	22.10	32.42	60.65	65.55
12	Jammu & Kashmir	6.19	25.00	40.00	40.00	47.80
13	Jharkhand	0.00	2.34	7.74	0.00	14.10
14	Karnataka	0.00	0.44	29.15	36.00	60.24
15	Kerala	0.00	8.13	12.00	30.40	42.73
16	Ladakh	-	2.15	1.08	0.00	0.66
17	Lakshadweep	0	0.00	0.00	0.00	-
18	Madhya Pradesh	85.48	71.42	47.11	28.00	52.91
19	Maharashtra	8.44	66.76	73.34	37.84	27.65
20	Manipur	4.54	3.41	2.98	8.63	0.82
21	Meghalaya	2.63	3.97	0.00	0.00	1.38
22	Mizoram	0.50	21.19	5.56	14.27	1.60
23	Nagaland	3.94	3.72	4.58	0.00	0.19
24	Odisha	0.00	2.94	1.33	11.40	11.62
25	Puducherry	0.00	0.00	0.00	0.00	-
26	Punjab	0.00	13.45	10.78	34.25	43.36
27	Rajasthan	0.00	12.98	17.27	0.00	50.77
28	Sikkim	5.10	4.75	1.19	6.01	5.68
29	Tamil Nadu	5.30	56.88	39.89	25.42	45.23
30	Telangana	0.00	12.00	0.00	0.00	23.81
31	Tripura	0.00	2.53	4.67	9.80	1.40
32	Uttar Pradesh	169.92	32.54	83.08	85.05	141.63
33	Uttarakhand	23.79	26.75	0.00	42.48	10.85
34	West Bengal	44.10	33.52	15.14	4.28	15.29
	Sub Total	432.74	491.34	614.25	672.97	850.16